

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, YAVATMAL.

Read:- 1. Civil Manual Para No. 701.
2. The Hon'ble High Court letter No. RG/1611/32/2021,
Dated 09th April, 2021.

OFFICE ORDER

DATED 09-04-2021

Outward No. 3045/2021
District Court, Yavatmal
Date 09/04/2021

In view of the Hon'ble High Court letter referred to above at Sr. No. 2, the Principal District Judge, Yavatmal is pleased to pass the following order:-

The Hon'ble High Court has declared a holiday on 12-04-2021 for all Courts and their offices under jurisdiction of District Court, Yavatmal on account to break the chain of Corona Virus.

All the Courts functioning in the Judicial District of Yavatmal shall remain open on 10-07-2021 i.e, 2nd Saturday instead of 12-04-2021.

The Copy of Hon'ble High Court letter under referred at Sr. No. 2 is attached herewith.

Yavatmal.
Dated 09-04-2021

K.R. Pethkar
(K.R. Pethkar)
Principal District Judge,
Yavatmal.

Copy forwarded with compliment :-

- 1) The Collector, Yavatmal,
- 2) The Superintendent of Police, Yavatmal,
- 3) The Superintendent, Central Jail Yavatmal,
- 4) The District Judge-1 & A.S.J, Yavatmal/Pusad/Darwha/Kelapur,
- 5) The District Judge-2 & A.S.J, Yavatmal/Pusad,
- 6) The Judge, Family Court, Yavatmal,
- 7) The Adhoc District Judge-1 & A.S.J, Darwha,
- 8) The Extra Jt. District Judge & A.S.J, Yavatmal
- 9) The Member, Industrial Court, Yavatmal,

K.R. Pethkar
Principal District Judge,
Yavatmal.

- 10) The Judge, Labour Court, Yavatmal,
- 11) The Asstt. Charity Commissioner, Yavatmal.
- 12) The Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur,
- 13) The Jt. Civil Judge Sr.Dn.) Yavatmal/Pusad,
- 14) The 2nd Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 15) The 3rd Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 16) The 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 17) The Chief Judicial Magistrate, Yavatmal,
- 18) The Secretary, D.L.S.A., Yavatmal,
- 19) The Civil Judge (Jr.Dn.) & J.M.F.C., Wani/ Maregaon/ Ghatanji/Kalamb Babhulgaon/Ner/Digras/Mahagaon/Umarkhed/Arni/Zari Jamni/Ralegaon,
- 20) The Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/ Pusad/ Kelapur/Darwha /Arni/Wani/Digras/Umarkhed/Ralegaon,
- 21) The 2nd Jt. C.J.J.D.& J.M.F.C, Yavatmal/Pusad/Kelapur/Darwha/ Umarkhed /Wani
- 22) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 23) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Darwha,
- 24) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 25) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 26) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 27) The 8th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 28) The 9th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 29) The 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 30) The President, Bar Association, Yavatmal/Pusad/Darwha/Kelapur/Wani/ Maregaon/ Ghatanji/Kalamb/ Babhulgaon/Ner/Digras/Mahagaon /Umarkhed /Arni/Zari Jamni/Ralegaon,
- 31) The District Govt. Pleader, Yavatmal,
- 32) The Registrar, District Court, Yavatmal,
- 33) The Court Manager, District Court, Yavatmal
- 34) The Supdt. to C & F/ Judl. District Court Yavatmal.
- 35) The Asstt Supdt to Admn/R.R. Section, District Court, Yavatmal
- 36) The Bench Clerk to Principal District Judge, Yavatmal,
- 37) The Statistical Writer, District Court Yavatmal.
- 38) The Civil/Criminal Appellate Clerk District Court, Yavatmal.
for information and necessary action.

I/C. Registrar
District Court, Yavatmal.
9.4
2021-